

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2713
ANSWERED ON:05.08.2015
Prior Permission for Foreign Tour
Sigrival Shri Janardan Singh

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether it is mandatory for the Government employees to seek prior permission for performing a foreign tour and disclose sources of their expenditure likely to be incurred on the said tour; and
- (b) if so, the details thereof and the reasons therefor?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

(a) and (b): Yes, Madam. Instructions have been issued by this Department vide O.M. dated 18.5.1994, 7.11.2000, 5.10.2004, 15.12.2004, 1.9.2008 and 27.7.2015 regarding requirement of taking prior permission by Government servants for leaving station/ headquarters, especially for private visits abroad. A proforma requiring details of the period, name of foreign country to be visited, purpose, estimated expenditure, source of funds, etc. has also been provided alongwith instructions dated 27.7.2015. While granting such permission factors such as national security, individuals facing investigation/inquiry on serious charges who may try to evade apprehension by police authorities, or facing the inquiry etc. are kept in view.
